

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN
ZONE BENCH AT CHENNAI

APPEAL NO.5 OF 2020

IN THE MATTER OF:

Yashaswi Fish Meal and Oil Company ...Appellant

VERSUS

Union of India and others ... Respondents

[AFFIDAVIT REPORTING COMPLIANCE OF ORDER DATED
05-10-2020 SUBMITTED BY RESPONDENTS 5 TO 8]

PAPER-BOOK

(FOR INDEX, PLEASE SEE INSIDE)



ADVOCATE FOR THE RESPONDENTS 5 to 8

K.N. Praveen Kumar & Associates
Advocates, Vakil Chavadi, "New Law Chambers"
"Srinikethana" # 3, 2nd Cross, S.S.A. Road
C.N. Halli, R.T. Nagar Post, Bengaluru-560 032
Email: praveenkatte.adv@gmail.com

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Chennai

Date: 09-10-2020


Advocate for the Respondents 5 to 8

K.N. Praveen Kumar & Associates

Advocates, Vakil Chavadi, "New Law Chambers"

"Srinikelhana" # 3, 2nd Cross, S.S.A. Road

C.N. Halli, R.T. Nagar Post, Bengaluru-560 032

Email: praveenkatte.adv@gmail.com

-1-

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN
ZONE BENCH AT CHENNAI
APPEAL NO.5 OF 2020

IN THE MATTER OF:

Yashaswi Fish Meal and Oil Co ... Appellant

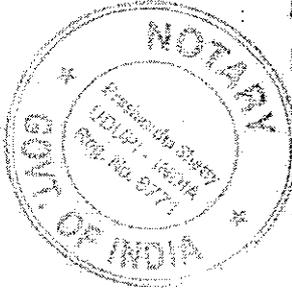
VERSUS

Union of India & others ... Respondents

AFFIDAVIT

I, Pushparaj Kotian, S/o R.P. Kotian, Aged about 47 years, R/o Dhanraj, Pithrodi, Udhyavara Village, Udupi District – 574118 Karnataka State, do hereby solemnly affirm and state on oath as under:-

1. I state that I am the respondents no 5 in the above case, as such I am well conversant with the facts of the case and hence I am competent to swear to this affidavit. I am swearing on behalf of the other respondents 6 to 8 who have instructed me to do so.
2. I state that in addition to serving the copies of IA's 83/2020 and 84/2020 prior to filing of the same before this hon'ble tribunal, we have duly complied the order of this hon'ble tribunal dated 5-10-2020 by sending the same to Counsel for appellant and respondents 2 and 3 by Registered Letter Acknowledgement Due and also by email to available email addresses on 9-10-2020. The covering letter, postal receipts and proof for sending the same by email are duly produced for kind consideration of this hon'ble tribunal.
3. Hence this affidavit reporting the above.



VERIFICATION:

Verified at Udupi on this the 9th day of October, 2020 that the contents of the aforesaid affidavit are true and correct to the

NO. OF CORRECTIONS

Two only

SIGNED BEFORE ME

P. S. S. / 9/10/2020
NOTARY PUBLIC

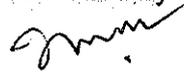
best of my knowledge and belief, no part of it is false and no material has been concealed there from.



DEPONENT

Sworn to before me

Identified by me



Advocate

Place:

Date: 9.10.2020

No. of corrections: Nil



SIGNED BEFORE ME

Prasad
9/10/2020
NOTARY PUBLIC

NO. OF CORRECTIONS: Nil

Page No. 1/191

Serial No. 1425

9/10/2020

o/c

- 3 -

K N Praveen Kumar and Associates

ADVOCATES- HIGHCOURT

Vakil Chavadi, M/s New Law chambers,
No. 3, Srinikethana, 2nd cross, S. A. Road,
C N Halli, R T Nagar post, Bengaluru-5600032
Email: praveenkatte.adv@gmail.com
Cell: 9481807498/9972865254

Dated:09-10-2020

[By R.L.A.D And By e-mail]

[AS DIRECTED BY HON'BLE NATIONAL GREEN TRIBUNAL BY ORDER
DATED 5-10-2020]

To,

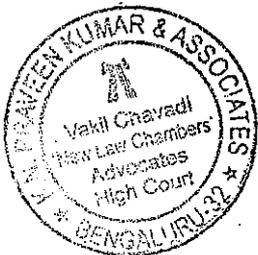
1. M/s Yashaswi Fish Meal
And Oil Company
A Registered Partnership
Firm having its place
of business at
No-9-184B,
Post Pithrody
Udhyavara, Udupi Taluk
Udipi District
Udipi 574118 [Appellant in Appeal 5 / 2020 NGT-SZ]
(email Id: yashfishmeal@yahoo.co.in)
2. Mr. T. K Bhaskar / Adithya Balaji [Counsel for Apellant]
*Advocates H B Partners No 554/555 Anna Salai
Teynam pet Chennai - 600016*
[aditya@hsbpartners.com]
3. The Karnataka State
Coastal Zone
Management Authority
(KSCZMA)
Having Its office at
M S Building
Dr Ambedkar Veedhi
Banaglore-1
Represented by its
Member Secretary [Respondent no-2]
4. Regional Director
(Environment)
1st floor, C Block
Rajathadri, Manipal
Udipi District
Pin 576104 [Respondent no-3]

(Email Id: udupi3crz@gmail.com)

Sir,

Sub:

1. Appeal No 5 of 2020 pending on file of Hon'ble NGT (SZ)
2. IA No 83/2020 and IA no 84/2020
3. Compliance of Order Passed in above appeal dated 5-10-2020



[Handwritten signature]

4-

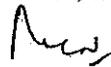
With reference to the above subject matter, I am forwarding herewith two paper books by Registered Post in respect of IA 83/2020 and IA 84/2020 and the contents of self explanatory.

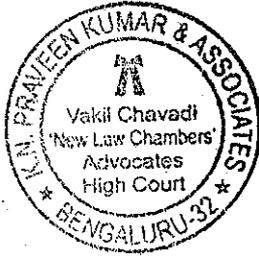
I am duly complying with order of the hon'ble National Green Tribunal in addition to serving of copies by e-mail to parties on 29-09-2020 i.e prior to filing of the above IA's.

In addition to the Registered post I am forwarding the copies of IA's once again by e mail to your address. Please acknowledge.

In the mean time I request you to furnish me the entire paper book of Appeal 5/2020 (As the respondents 5 to 8 have not been served with copies yet) so as to enable me to complete my pleadings.

Please acknowledge and kindly furnish copies as requested above.


K. N. Praveen Kumar
Advocate -High Court



4.

<Dial 18002664868> <Wear Masks, Stay Safe>

भारतीय डाक



RK040125919IN IVR:8275040125

RL R T NAGAR H.O <560032>

India Post

Counter No:1,09/10/2020,10:36

To:REGIONAL DIR.,

PIN:576104, Manipal HO

From:K N PRAVEEN,S S A ROAD

Wt:385gms

Amt:120.00(Cash)

<Track on www.indiapost.gov.in>

<Dial 18002664868> <Wear Masks, Stay Safe>

भारतीय डाक



RK040125936IN IVR:8275040125

RL R T NAGAR H.O <560032>

India Post

Counter No:1,09/10/2020,10:36

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PIN:600016, St.Thomas Mount H.O

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Amt:120.00(Cash)

<Track on www.indiapost.gov.in>

<Dial 18002664868> <Wear Masks, Stay Safe>

भारतीय डाक



RK040125922IN IVR:827504012

RL R T NAGAR H.O <560032>

India Post

Counter No:1,09/10/2020,10:36

To:KARNATAKA ST.DR. AMBEDKAR VEE

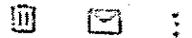
PIN:560001, Bengaluru G.P.O.

From:K N PRAVEEN,S S A ROAD

Wt:380gms

Amt:115.00(Cash)

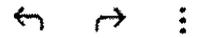
<Track on www.indiapost.gov.in>



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Service of copies of IAs 83 of 2020 and 84 of 2020 filed by respondents 5 to 8 in Appeal no 5 of 2020 before NGT (SZ) ☆
Add label

 Praveen Kumar Katte N. Advocate 12:46
to yashfishmeal, Aditya, udupi3crz ^



From Praveen Kumar Katte N. Advocate • praveenkatte.adv@gmail.com

To yashfishmeal@yahoo.co.in
Aditya Balaji • aditya@hsbpartners.com
udupi3crz@gmail.com

Date 9 Oct 2020, 12:46

[See security details](#)

Sir,

Forwarding herewith the pdf files of the copies of IAs no 83 of 2020 and 84 of 2020 filed by respondents 5 to 8 in Appeal no 5 of 2020 before NGT (SZ), in compliance of court order dated 5.10.2020.

Kindly acknowledge the receipt.

This forwarding is being made in addition to RLAD sent to counsel for Appellant and respondents 2 and 3 this day.

Please also note that pdf files are already sent earlier to appellant and all respondents prior to filing of the above IAs on 29.09.2020.



-6-

Please also note that pdf files are already sent earlier to appellant and all respondents prior to filing of the above IAs on 29.09.2020.

I request the appellant/ counsel for appellant to serve copy of Appeal memo with annexures to under signed on behalf of respondents 5 to 8 in the matter.

Thanking you sir
Yours faithfully

K N Praveen Kumar
Advocate High court

praveenkatte.adv@gmail.com
9972865254

No 3, Vakil Chavadi, New Law chamber, 2nd cross, SSA Road, C N Halli, RT Nagar Post, BENGALURU- 560032

applicatio...19(1).pdf

Applicatio...2010.pdf

Reply

Reply all

Forward

